



9

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2017	-	For Hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Housing & Infra-structure) India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
9.	KAVITHA SALDANHA (9741630496) (FOR TRIALBASE)	RESPONDENT	
	Alka Tripathi 9739382516	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. IA No.134/17 is taken up today. Counsel for respondent in IA No.134/17 has filed objections and the counsel for petitioner in IA No.134/17 requested time to proceed with this IA.

List the matter for hearing on IA No.134/17 on 03.11.2017.


MEMBER (J)


MEMBER (T)